

GOVERNMENT OF JAMMU AND KASHMIR
FINANCE DEPARTMENT (Codes Division)
Civil Secretariat, Srinagar/ Jammu

Notification,

Jammu, the 12th of DEC., 2022.

S.O. 676 .—In exercise of the powers conferred by proviso to Article 309 of the Constitution, the Lieutenant Governor is pleased to direct that following shall be added as proviso 2nd to clause (a) of Article 260-B of Jammu & Kashmir Civil Services Regulations, 1956 (Vol.I); namely:-

“Provided further that the ignorable portion of the pension w.e.f 01.01.2016, shall be Rs. 15000/-. The existing limits of pension to be ignored in fixing the pay of re-employed pensioners will, therefore, cease to be applicable to cases of such pensioners as are re-employed on or after 01.01.2016. In case of persons who are already on re-employment as on 01.01.2016, the pay may be fixed on the basis of these orders, with effect from the date of coming over to the new pay structure, i.e. 01.01.2016 or later, as per the option exercised by them in the manner laid down in Rule 5 and Rule 6 of the Jammu & Kashmir Civil Services (Revised) Pay Rules, 2018, within three months of the date of issue of these orders. In such case, their terms would be determined afresh as if they have been re-employed for the first time from such date of coming over to the new pay structure.”

By Order of the Lieutenant Governor.

Sd/-
Secretary,
Finance Department.

No. FD-Code/409/2021-03-

Dated: 12.12.2022

Copy to the:-

1. Advocate General, J&K High Court Srinagar/Jammu.



2. Principal Accountant General J&K Srinagar/Jammu.
3. All Financial Commissioners (Additional Chief Secretaries).
4. Director General of Police, J&K.
5. All Principal Secretaries to Government.
6. Jt. Secretary (J&K), Ministry of Home Affairs, Government of India.
7. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
8. Chief Electoral Officer, J&K.
9. All Commissioner/ Secretaries to Government.
10. Divisional Commissioner Kashmir/ Jammu.
11. Principal Secretary to Chief Justice J&K High Court Srinagar/Jammu.
12. Registrar General, J&K High Court Srinagar/Jammu.
13. Director Anti Corruption Bureau, J&K.
14. Director General, Audit and Inspections.
15. Director General, Budget Division J&K.
16. Director General Accounts and Treasuries.
17. Director General Local Fund Audit & Pensions, J&K.
18. Director General Funds Organization.
19. Director Information, J&K.
20. All Head of Departments/ Managing Directors/ Chief Executives of State PSU's/ Autonomous Bodies/ Societies.
21. Secretary J&K Public Service Commission.
22. All District Development Commissioners.
23. Secretary, J&K Legislative Assembly.
24. Director/Principal, Northern Zonal Accountancy Training Institute Jammu.
25. Director Accounts & Treasuries Kashmir/ Jammu.
26. All Directors of Finance/Financial Advisors & CAOs.
27. Principal Accountancy Training School Srinagar.
28. Joint Director, J&K Funds Organization Srinagar/Jammu.
29. All Treasury Officers.
30. General Manager, Government Press, Srinagar/ Jammu for publication in Government Gazette.
31. Principal Private Secretary to Hon'ble Lieutenant Governor.
32. Private Secretary to Hon'ble Advisor (B).
33. Private Secretary to Chief Secretary.
34. Private Secretary to Administrative Secretary, Finance Department.
35. I/C website, FD (www.jakfinance.nic.in).
36. I/C website, GAD (www.jkgad.nic.in).
37. Government Order File (W2 scs).


(Sonika Arora)
Deputy Director (Codes),
Finance Department.

